

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

(IB)-403(PB)/2017

**IN THE MATTER OF:**

M/s. Silver Star Fashions Private Limited .....Petitioner  
v.  
M/s. Orient Clothing Company Pvt. Limited .....Respondent

**SECTION : UNDER SECTION 7**

**Order delivered on 21.11.2017**

**Coram:**

**CHIEF JUSTICE M.M. KUMAR**  
**Hon'ble President**

**Deepa Krishan**  
**Hon'ble Member (T)**

**For the Petitioner(s): Mr. Rajesh Bohra, Advocate**

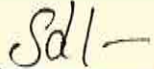
**For the Respondent(s): Mr. Vipul Ganda, Mr. Tarun Mehta & Ms. Shelly Khanna,**  
**Advocates**

**ORDER**

Learned counsel for the respondent states that the reply shall be filed within ten days with a copy in advance to the learned counsel for the petitioner.

Rejoinder, if any, be filed within five days thereafter with a copy in advance to the learned counsel for the respondent.

List for further consideration on 13.12.2017.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(DEEPA KRISHAN)  
(MEMBER TECHNICAL)

21.11.2017

Vineet